

1	2	3	4	5	6	7	8
24.	Uttar Pradesh	1	0.17	3	0.69	2	0.22
25.	West Bengal	7	3.61	16	4.53	13	3.78
26.	UT of Andaman and Nicobar Islands	1	0.75	0.0	0.0	0	0.0
27.	Delhi	0	0.0	1	0.15	0	0.00
TOTAL		145	89.50	173	86.82	105	76.63

ST status to ethnic groups of Assam

1269. SHRI RIPUN BORA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government is aware that the Ministry has declared that the long standing issue of giving ST status to six ethnic groups of Assam namely Koch-Rajbongshis, Sutiya, Tai Ahoms, Morans, Motoks and Tea Tribes will be done within six months;

(b) if so, what is the present status of the issue therefor; and

(c) if not, the reasons therefor?

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): (a) No, Sir. Ministry has not declared that issue of giving ST status to six ethnic groups of Assam namely Koch-Rajbongshis, Chutia, Tai Ahoms, Morans, Motoks and Tea Tribes will be done within six months.

(b) Does not arise in view of (a) above.

(c) Government had laid down modalities for inclusion in, exclusion from and modification in the Orders specifying list of STs 1999, amended in 2002. As per these modalities, proposals for inclusion of above six ethnic groups of Assam has been processed.

Plan to enhance employability of tribal youths

1270. PROF. M.V. RAJEEV GOWDA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Ministry is working on a plan to enhance the employability of tribal youths;

(b) if so, the details thereof;

(c) whether Government is devising a plan to use indigenous knowledge and local practices for sustainable development of areas; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA): (a) and (b) Government is pursuing a holistic approach to ameliorate the situation of unemployment among ST population across the country. Ministry of Tribal Affairs under its Special Area Programme of Special Central Assistance to Tribal Sub-Plan (SCA to TSP) and other Central Sector/Centrally Sponsored schemes provides funds as an additive to the State Plan for economic development of tribals in the States covering skill development and employment-cum-income generation activities. During the last financial year, the Ministry has impressed upon the State Governments for promotion of need based integrated livelihood initiatives and skill upgradation of tribals to get them respectable jobs such as:

- Diversified crops, horticulture, dairy development with State cooperative, backyard poultry, fisheries, apiculture, sericulture etc. with proper market linkages.
- Financing under line department schemes like milk cooperatives.
- Marketable traditional skills like paintings, handlooms, handicrafts, artisans, skilled employment and other arts and crafts.
- Entrepreneurship.
- Modern skills: solar cell assembly and electrician, mobile phone repair etc. with appropriate placements.
- Eco tourism in Tribal areas.
- Skills for women: Computer training hospitality, paramedics, ayurvedic and tribal medicines and medical practices etc.

It is advocated to expend 50% of the allocated funds to the State Governments for female beneficiaries.

In addition, National Scheduled Tribes Finance and Development Corporation (NSTFDC) under the Ministry of Tribal Affairs, promotes entrepreneurial development amongst Scheduled Tribes. This Corporation provides concessional financial assistance to individuals or groups of STs for undertaking self-employment income generation activities through its channelizing agencies. Further, Tribal Co-Operative Marketing Development Federation of India Limited (TRIFED) imparts skill development and capacity building training to tribal Minor Forest Produce (MFP) gatherers and tribal artisans.

(c) and (d) The Ministry has not devised any specific plan to use indigenous knowledge and local practices for sustainable development of areas. However, funds are provided to the State Governments for promotion of tribal Arts and Crafts, documentation of traditional knowledge, medicines and medical practices among Scheduled Tribes.

Programmes for development of tribals

†1271. SHRI MAHENDRA SINGH MAHRA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the programmes being run for the development of various tribals in the country at present;

(b) the names of the tribes living in hilly areas of north India, the details thereof; and

(c) the State-wise and year-wise details of funds provided for the upliftment of these tribes by Government from year 2012-13 to 2015-16?

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): (a) A list of programmes/schemes being run for the development of various tribals in the country at present is given in the Statement-I (*See below*).

(b) A list of communities/groups notified as Scheduled Tribes in the Northern India State of Jammu and Kashmir, Himachal Pradesh, Rajasthan, Uttarakhand, Uttar Pradesh and Bihar is given in the Statement-II (*See below*).

(c) The State-wise and year-wise details of funds provided for the upliftment of tribals by the Ministry of Tribal Affairs from year 2012-13 to 2015-16 is given in the Statement-III.

Statement-I

List of programmes/schemes of the Ministry of Tribal Affairs

Sl. No.	Name of the Scheme
1.	Hostels for ST Girls and Boys
2.	Establishment of Ashram Schools in Tribal Sub-Plan Area
3.	Vocational Training in Tribal Areas
4.	Post Matric Scholarship for ST Students
5.	Upgradation of Merit

† Original notice of the question was received in Hindi.